

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**Old Red Building, 38 M.G. Marg, Civil Lines, Allahabad-211001**  
**Regional Branch, Allahabad**

**Appeal No. : ST/71042/2018-CU[DB]**

**Appellant : Underground Pipeline & Ndt's Pvt Ltd**

**Respondent : C.C. & C.E. & S.T.-Noida**

**Present for the Appellant: Shri Nishant Mishra (Advocate)**

**Present for the Respondent: Shri Shiv Pratap Singh (Dy. Commr.) AR**

**ORDER SHEET**

<b>DATE OF HEARING</b>	<b>ORDERS</b>
<b>20/02/2019</b>	1. Notice issued  on _____

As prayed by learned advocate matter adjourned to **11 April, 2019**.

**Sd/-**  
**(Anil G. Shakkarwar)**  
**Member (Technical)**

**Sd/-**  
**(Archana Wadhwa)**  
**Member (Judicial)**

*Lks*